## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CA/121/2017

NAME OF THE TRANSFEROR

: RONNY GEORGE

NAME OF THE TRANSFERRE

: PROFESSIONAL COURIERS NETWORK LTD & 6

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

R1345626

of hardramoule

## **ORDER**

Counsels for both the parties are present. Counsel for the Respondent has submitted a copy of the order that has been passed by the Hon'ble NCLAT setting aside the order of granting waiver under section 244 of the Act, 2013 for filing the petition and direction has been passed to consider the Application for waiver on merits after issuing notice and hearing the parties. Counsel for the Applicant submitted that he has complied with the requirements of the Rules by removing the defects. Counsel for the Respondent is directed to file the objections before the next date of hearing. Matter is posted for arguments. Put up on 17.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)